

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3349
ANSWERED ON:16.03.2000
SANITATION AND DRINKING WATER PROJECTS
JARBOM GAMLIN

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of sanitation and drinking water projects of various States particularly in the State of Arunachal Pradesh pending with the Government for clearance and since when;
- (b) the reasons for their pendency; and
- (c) the effective measures being taken by the Government in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI A. RAJA)

(a): Of the 49 proposals received from various States for implementation of the Sector Reform Pilot Projects in respect of Rural Water Supply Programme, 6 projects are pending for sanction since February, 2000. Regarding projects related to the Total Sanitation Campaign (TSC) out of the 37 projects received 4 are pending for sanction since February, 2000. No project from Arunachal Pradesh is pending with the Government for clearance.

(b): The projects in respect of water supply are pending as they have been referred back to their respective State Governments for incorporation of requisite details which were absent in the projects submitted and the four pending projects in respect of Total Sanitation Campaign will be considered for approval by the National Scheme Sanctioning Committee in its next meeting, which is being convened shortly.

(c): Proposals prepared as per the guidelines issued by the Government of India and complete in all respects are considered by the National Scheme Sanctioning Committee (NSSC) from time to time.